

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 306
IA-6021/2021, IA-5933/2021
IN
IB-677(ND)/2021

IN THE MATTER OF:

M/s. Intec Capital Ltd. Petitioner/Applicant
Vs.
M/s. Sheo Kumar Singh Respondent

Order u/S. 95 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 19.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the FC : Mr. Prashant Chari, Mr. Manish Kumar, Adv.
For the Intervener : Mr. Sanjay Jain, Adv.
For the RP : Ms. Shivani Jaiswal, Adv.
For the Respondent : Ms. Atulika Ghawana, Adv.

ORDER

IA-6021/2021, IA-5933/2021

Written submissions of Personal Guarantor are on record.

Order reserved.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay